

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2313
ANSWERED ON 03.08.2023

Projects under PMJVK

2313. SHRI RAM MOHAN NAIDU KINJARAPU:
SHRI JAYADEV GALLA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the quantum of funds disbursed under Pradhan Mantri Jan Vikas Karyakram (PMJVK) during the last five years and the current year, State/UT-wise;
- (b) the quantum of funds utilised by the State of Andhra Pradesh out of the funds disbursed during the said period;
- (c) the number of projects approved under PMJVK along with the start date of the project in the country, State-wise, particularly in the State of Andhra Pradesh, district-wise;
- (d) the quantum of funds sanctioned for each of the projects and their date of completion for the State of Andhra Pradesh;
- (e) whether there is a mechanism to monitor the timely completion of projects under PMJVK; and
- (f) if so, the details of such a mechanism along with the steps taken by the Government to complete the delayed projects under PMJVK?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) Centrally notified minority communities.

Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), is an area development programme under which community infrastructure and basic amenities are being created in the identified areas. The scheme is being implemented under the aegis of the State Governments/ Union Territory Administrations (UTAs) on a fund sharing pattern and the projects are implemented and managed by the concerned State Government/ UT Administration. The scheme has been approved with effect from financial year 2022-23 with the revised guidelines, for implementation in all districts of the country during the period of 15th Finance Commission Cycle. As per the revised PMJVK guidelines, approval of new projects and release of funds has been linked to the progress of implementation of projects already approved in the States, pace of expenditure, pending Utilisation Certificates (UCs), unspent balance available with the State Governments and geo-tagging of PMJVK assets. The State/UT-wise funds released under PMJVK and the details of projects approved in the States/UTs, district-wise, including Andhra Pradesh is available on the website the Ministry [www. Minority affairs.gov.in](http://www.Minorityaffairs.gov.in).

As per the information received from the State of Andhra Pradesh from time to time, the State has utilised only 40% of the total releases under PMJVK. There is an unspent balance of Rs.262 crore and pending UCs of Central share of Rs.21.57 crore against the expenditure reported by the State under PMJVK.

(e) & (f) Projects under PMJVK are monitored by the committees constituted by the State Governments/ UT Administrations at the District level and State level. The Empowered Committee of PMJVK reviews the progress of the scheme with the State Governments from time to time. For effective implementation of PMJVK and to ensure that funds are optimally utilised, the States/ UTs have been given flexibility to use the funds released under PMJVK. As per the revised procedure of Department of Expenditure, Ministry of Finance, now the release of funds under PMJVK are not tied to the individual projects. The amount available in the bank account of State Nodal Agency (SNA) of PMJVK forms a common pool, which can be utilised by the States to complete the ongoing projects. A mobile app PMJVK Bhuvan has been developed for Geo-tagging of assets created under PMJVK and capturing the project specific attributes including photographs of different stages of construction/ completion of projects for better implementation/ monitoring under PMJVK. A portal has also been developed for submission of project proposals, progress reports and utilisation certificates by the States/UTs.
